

ITEM NO.811

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 1159/2019

HDFC BANK LTD. & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

WITH

W.P.(C) No. 683/2021 (X) (Mentioned matter)
IA 71688/2021 FOR EX-PARTE AD-INTERIM RELIEF
IA 74524/2021 FOR APPLICATION FOR TAKING ON RECORD
IA 105686/2021 FOR APPROPRIATE ORDERS/DIRECTIONS

Date : 10-11-2025 This petition was Mentioned today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) : Mr. Pranaya Goyal, AOR (Mentioned by)

Mr. Divyanshu Sahay, Adv.
Mr. Gaurav Goel, AOR

For Respondent(s) : Mr. Raj Bahadur Yadav, AOR

Mr. H. S. Parihar, AOR

Mr. Pranav Sachdeva, AOR

Mr. Aman Raj Gandhi, AOR

Mr. Prashant Bhushan, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 25.11.2025.

(NEETU KHAJURIA)
ASST.REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR